

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**C.P. No. 523/2017
O.A No. 3817/2013**

New Delhi, this the 01st day of November, 2017

**Hon'ble Mrs. Jasmine Ahmed, Member (J)
Hon'ble Mr. Uday Kumar Varma, Member (A)**

Ct. Sanjeev Kumar (Now Head Constable)
Aged around 42 years,
PIS No. 28940135 (Belt No. 2715/T),
S/o Sh. Gian Chand,
R/o RZ-125, Chanakya Place,
Part-II, Near Uttam Nagar, Delhi.
Presently posted at Todapur Traffic Lines Petitioner

(By Advocate : Mr. Rajesh for Sh. Sourabh Ahuja)

Versus

1. Mr. Amulya Patnaik
Commissioner of Police,
Delhi Police,
Police Headquarters, I.P Estate,
MSO Building, New Delhi.

2. Mr. S. B. K. Singh,
Special Commissioner of Police,
Central Range, New Delhi
Through Commissioner of Police,
Police Headquarters, I.P. Estate,
MSO Building, New Delhi.

3. Mr. Mandeep Singh Randhawa,
Deputy Commissioner of Police,
Central District, Delhi.
Through Commissioner of Police,
Police Headquarters, I.P Estate,
MSO Building, New Delhi. Respondents

(By Advocate : Mrs. Pratima K. Gupta)

ORDER (ORAL)**Hon'ble Mrs. Jasmine Ahmed, Member (J) :**

Ms. Pratima Gupta, learned counsel for the respondents has handed over the order dated 27.10.2012 and states that the order of this Tribunal has been complied with. She, on instructions from the departmental representative present in the Court, submits that they will release the consequential benefits due to the petitioner within a month from today.

2. Accordingly, taking into consideration the statement given at the Bar and the order dated 27.10.2017, the C.P. is closed. Notices issued to the alleged contemnors are discharged. The order dated 27.10.2017 given by the learned counsel for the respondents is taken on record.

(Uday Kumar Varma)
Member (A)

(Jasmine Ahmed)
Member (J)

/Mbt/